

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.106
C.A.(CAA)/23(AHM)2024

Proceedings under Section 230-232

IN THE MATTER OF:

Chandresh Finance Limited
Chandresh Marketing Private Limited

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha Shah, Advocate
For the Respondent :

ORDER

In compliance of last order additional affidavit has been filed along with CA certificate in prescribed format in terms of Section 113 of the Company Act, 2013 which are taken on record.

We have heard the Counsel for the applicant and perused the records.

The order is reserved.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)